

**Central Administrative Tribunal  
Principal Bench**

**CP No.22/2021  
In  
OA No.4302/2015  
MA No.638/2021**

New Delhi, this the 18<sup>th</sup> day of March, 2021

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A. K. Bishnoi, Member (A)**

V.P. Munghate,  
Retired General Manager,  
S/o Late Shri Pundlikrao Munghate  
Aged 60 years,  
Resident of : Plot No.9, Sharma Layout,  
Gopal Nagar, Nagpur-440022, Maharashtra.

...Applicant

(By Advocate : Shri Vardhman Kaushik)

**Versus**

Union of India through

1. Shri Rajkumar, IAS,  
Secretary, Defence Production  
Ministry of Defence, South Block,  
New Delhi-110011
2. Dr. C. Chandramouli, IAS,  
Secretary, DOPT,  
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3. Shri C.S. Vishwakarma, IOFS,  
DGOF & Chairman,



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4. Shri Sanjay Srivastava, IOFS,  
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5. Ms. Nivedita, IOFS,  
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6. Shri Sunil Kumar Pattanayak, IOFS,  
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Phone No.033-25593100

...Respondents

(By Advocate: Shri Gyanendra Singh)

**: O R D E R (ORAL) :****Justice L. Narasimha Reddy:**

It is reported that the respondents filed a Writ Petition, challenging the order dated 24.07.2019 in OA No. 4302/2015 and the Hon'ble High Court of Delhi has stayed the operation of the same.

2. In view of this development, the Contempt Case is closed. It is left open to the parties to pursue the remedies, depending upon the outcome of the Writ Petition.

Pending MA No.638/2021 shall stand disposed of.

(A.K. Bishnoi)  
Member (A)

(Justice L. Narasimha Reddy)  
Chairman

lg/rk